

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

IA 34 of 2018 In IA 35 of 2018 In TP/MP/ 64 of 2019 [TP/MP/ 87 of 2016 (CP 5 of 2015)] With  
IA 35 of 2018  
IA 71 of 2020

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2020**

**Name of the Company:** Shikha Parihar  
V/s  
Healthy Business Pvt Ltd & Ors

**Section:** Rule 53 r.w rule 11 of NCLT rules, 2016/IA for Directions

**ORDER**

Learned Counsel Mr. Pavan S Godiawala appeared for the Applicant.

Learned Counsel Mr. Abhishek Sharma appeared for the Applicant in IA 71 of 2020. Learned Counsel for the Respondent also appeared.

Matter stands adjourned to 09.10.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 10th day of September, 2020